

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 11

CA 493/2022 C.P.(CAA)/166(MB)2021

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES: **MIA INFRASTRUCTURE PRIVATE LIMITED**

Appearance (via video-conference):

For the Applicant : None present

Rule 11 of NCLT, 230- 232 of the companies Act, 2013

ORDER

None present for the parties. Neither the Counsel for the Appellant is present nor has placed on record Hard Copies of this Company Petition. Ld. Counsel for the Appellant is directed to place on record two sets of Hard Copies of this Company Petition well before the adjourned date. List this matter on Board on 31.10.2022 for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish